## CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench

C.P. No. 260 of 1995 in O.A. No. 2443 of 1989

New Delhi, dated the 9th May, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri H.K. Katyal, S/o Shri Shorey Lal, Craft Instructor, I.T.I., Subzi Mandi, Delhi.

APPLICANT

(By Advocate: Shri S.K. Sinha proxy Counsel for Shri B.S. Charya)

## VERSUS

- 1. Shri K.B. Shukla,
   Director,
   Training & Tech. Education,
   O/o the Directorate of
   Training & Tech. Education,
   N.C.T. of Delhi,
   C-Block, Vikas Bhawan,
   New Delhi.
- Shri P.P. Chauhan, Chief Secretary, N.C.T. of Delhi,
   Alipur Road, Delhi.

RESPONDENTS

(BY Advocate: Departmental Representative)

## ORDER (Oral)

## BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Sinha states that the Respondents have complied with the directions of the Tribunal contained in the judgment dated 2.12.94 in O.A. No.2443/89 H.K.Katyal

Vs. L.G., N.C.T. of Delhi. Thus nothing further survives in the C.C.P. and the same is dismissed and the notices against the Respondents are discharged. No costs.

(Mrs. LAKSHMI SWAMINATHAN)
Member (J)

Member (A)

/GK/